

(c) the action proposed to be taken by the Government to utilise the said technique in the above fields ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

#### **Railway Protection Force**

7004. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Protection Force personnel have been stagnating for a long period though the posts at the senior level are lying vacant;

(b) if so, the facts thereof; and

(c) the steps being taken in the matter?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (c). Promotions against 24 posts in the JA Grade could not be made as writ petitions have been filed in Calcutta, Allahabad and Madras High Courts on the question of interse seniority in Group 'A' of directly recruited and promoted RPF officers. These posts are being operated in Senior Scale and are manned. On 4.3.94, Calcutta High Court has delivered a judgment, which is under examination in consultation with Legal Cell.

[*Translation*]

#### **Financial Assistance to Sugar Mills**

7005. SHRI N.J. RATHVA: Will the Minister of FOOD be pleased to state:

(a) whether the Union Government have any proposal to provide periodical loans through Central Financial Institutions to the New sugar mills to be set up in Gujarat;

(b) if so, the details of those financial institutions; and

(c) the number of proposals received and considered so far by these institutions?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The Financial Institutions are themselves providing term loans to new sugar units based on their viability and subject to availability of funds.

(b) and (c). Does not arise.

[*English*]

#### **Pollution Board Chief**

7006. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "HC flays removal of pollution board Chief" appearing in the 'Hindustan Times' dated April 5, 1994.

(b) if so, the facts thereof;

(c) the action taken by the Government thereon;